

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27021/2004

(From the judgement and order dated 08/07/2004 in ITA No. 371/2001
of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

COMMNR. OF INCOME TAX, MEERUT & ANR.

Petitioner(s)

VERSUS

ATWOOD OCEANICS INTERNATIONAL

Respondent(s)

(Office report on default)

Date: 31/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Ms. Shilpa Singh,Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

to comply with the office As a last chance, two weeks' time is granted

report.

ijay Aggarwal)

(Neena Verma)

(V

Court Master

Court Master